

Vennapusa Varaprasada Reddy @ Vara Prasad Reddy Vs Central Bureau Of Investigation And Another

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Nov. 24, 2022

Acts Referred: Code Of Criminal Procedure, 1973 â€” Section 386, 438, 437A, 482

Hon'ble Judges: Anoop Chitkara, J

Bench: Single Bench

Advocate: Ankit Grewal, Shubhra Singh

Final Decision: Allowed

Judgement

FIR No.,Dated,Police Station,Sections

RCCHG-2012A-0024,10.11.2012,"CBI, Chandigarh","120-B read with 420, &

511 IPC